HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)
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ORDER

No:- 272 ***/RJS.*** ***Dated:-*** 12/10/26

It has been observed with concern that clerks attached to learned Advocates are frequently disregarding the prescribed dress code and entering the premises of the Hon'ble High Court in informal or casual clothing. This failure to adhere to the dress code undermines the discipline of the institution, while also enabling unauthorized individuals to impersonate clerks and engage in touting activities across the Court and Registry.

In this regard, attention is invited to Circular No. 17 dated 17.02.2005, wherein the standard uniform for advocates' clerks was duly prescribed upon the recommendation of the Bar Association with the formal approval of Hon'ble the Chief Justice (copy appended as Annexure-A).Subsequently, vide Circular No. 06 of 2024/RG/LP dated: 10.05.2024, this direction was reiterated for strict compliance at the end of all the concerned.

In view of the above circulars, it is hereby reiterated that, henceforth, all the clerks to the advocates shall strictly maintain the prescribed dress code and will only be permitted access to the Registry when found in proper attire. It is further directed that the prescribed identification badges, clearly indicating their name and the name of the Advocate with whom they are attached/ working, must be placed on the left side of their chest.

The description of the uniform prescribed is as under:-

Navy blue shirt and trousers (pant) for summer.

Grey Coat and Navy Blue Pant; and Shirt or Jersey for winter.

Any non-compliance or breach of these directions shall be viewed with utmost seriousness and will invite disciplinary action against the delinquent.

Registrar Judicial,
Srinagar

Copy to:-

1. The Worthy Registrar General, High Court of J&K and Ladakh, Srinagar, for kind information.
2. Assistant Registrar (Administration), for ensuring circulation of order amongst all the concerned.
3. Incharge NIC for uploading the order on the official website of the High Court.
4. Notice boards.
5. Office file.

Registrar Judicial,
Srinagar

A

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

CIRCULAR

NO: 17 DATED: 17/2/2005

It is hereby notified that on suggestions of Bar Associations of Jammu and Srinagar, Hon'ble the Chief Justice has been pleased to approve Navy Blue Shirt and Pent as Summer uniform for clerks of the Advocates and grey coat and Navy blue Pent and shirt or gersy as winter uniform. In addition thereto, they shall also wear badges on left side of chest to indicate their respective names alongwith names of Advocates with whom they are working.

Accordingly, clerks of Advocates throughout the state are directed to wear the uniform prescribed as above.

All Presiding Officers and Advocates shall assure compliance.

17.2.05

(BASHIR A. KIRMANI)
REGISTRAR GENERAL

No: 16880-89/98 Dated: 17/2/05

Copy to the :-

1. Principal Secretary to Hon'ble the Chief Justice.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Judicial, High Court, Jammu/Srinagar.
4. Pr. Distt. and Sessions Judge, _____ for further notifying.

President, Bar Association, Jammu/Srinagar

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15/05/2024

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

CIRCULAR

No. 06 of 2024/RG/LP **Dated: 10.05.2024**

Circular No: 16 dated: 02.12.2015 of the Hon'ble High Court of Jammu and Kashmir & Ladakh appears to have been violated with impunity. This gives rise to Indiscipline. In order to ensure the compliance of the said circular, Hon'ble the Chief Justice has been pleased to direct that the same be reiterated. Therefore, the contents of the said Circular are reproduced below for strict compliance:

> ***"It is hereby notified that on suggestions of Bar Associations of Jammu and Srinagar, Hon'ble the Chief Justice has been pleased to approve Navy Blue Shirt and Pant as Summer Uniform for Clerks of the Advocates and Grey Coat and Navy Blue Pant and Shirt or Jersey as Winter Uniform. In addition thereto, they shall wear badges on left side of chest indicating their names alongwith the names of the Advocates with whom they are working.***
>
> ***Accordingly, clerks of Advocates through out the UT's of Jammu and Kashmir & Ladakh are directed to wear the Uniform prescribed as above.***
> ***All Presiding Officers and Advocates shall ensure compliance."***

By Order.

(Shahzad Azeem)
Registrar General

No.17918-50 of 2024/RG/LP **Dated: 10.05.2024**

Copy to the:

1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for Information of His Lordship.
2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3) Registrar Rules, High Court of J&K and Ladakh, Srinagar
4) Director Judicial Academy, Moominabad, District Court Complex, Batamaloo Srinagar
5) Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar, for Information and necessary action.
6) All the Principal District & Sessions Judges, for information and necessary action, with the request to circulate the same among all the Judicial Officers in their respective Districts for information and necessary action.
7) Registrar Administration/Recruitment for information
8) President, Bar Association, High Court of J&K & Ladakh, Jammu/Srinagar for information and necessary action.
9) President, All District Bar Associations, UT of J&K & UT of Ladakh for information and necessary action.
10) CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of J&K and Ladakh.
11) Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
12) Order file.

Registrar General

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15/05/2024